

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO.3748  
TO BE ANSWERED ON 24.03.2025**

**Sports Infrastructure Project Planned for Gujarat**

**3748. Shri Jaswantsinh Sumanbhai Bhabhor:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the details of specific infrastructure projects that have been planned for Gujarat;**
- (b) the percentage of the sports budget that has been allocated for infrastructure development in Gujarat;**
- (c) whether there is any proposal to expand the existing Khelo India Centres and National Centres of Excellence, if so, the details thereof; and**
- (d) the details of the status of athlete support programmes under schemes like Khelo India?**

**ANSWER**

**THE MINISTER OF YOUTH AFFAIRS & SPORTS  
{ DR. MANSUKH MANDAVIYA }**

**(a) 'Sports' being a State subject, the responsibility of development of sports, including sports infrastructure, rests primarily with the respective State/Union Territory Governments. The Union Government only supplements their efforts by bridging critical gaps. The Khelo India Scheme and National Sports Development Fund (NSDF), implemented by this Ministry, under which financial assistance for development of sports infrastructure, including sports stadia, is provided, are demand-driven schemes. The details of the sports infrastructure projects approved and their sanctioned cost, funds released and their physical and financial progress, under Khelo India Scheme and NSDF, across the country, including in the State of Gujarat, are available in public domain on the dashboards of the Ministry at <https://mdsd.kheloindia.gov.in> and <http://www.nsdf.yas.gov.in/nsdf-glance.html>.**

**(b) Funds are allocated Scheme-wise and not State-wise or component-wise in this Ministry. An amount of Rs. 3332.50 crore has been allocated under various sports developmental scheme of Department of Sports in the current financial year, including for infrastructure development in Gujarat.**

**(c) Yes, Sir. A proposal to establish a National Centre of Excellence (NCOE) at Naranpura has been approved. Further, as per the sanctioned 1250 Khelo India Centres (KICs), 1045 KICs have been notified in 36 States/UTs.**

**(d) Under the component, “Sports Competition and Talent Development” of the Khelo India Scheme, talented sportspersons nationwide, are identified as a Khelo India Athlete (KIA). Selection of these athletes is based on their outstanding performance in events such as the Khelo India Games, National Championships, and through open and transparent selection trials organized by the relevant National Sports Federations and the School Games Federation of India. Selection of KIAs is done on merit through set protocols by the Talent Identification Development Committee (TIDC). Further, Under the component “Khelo India Centres & Sports Academies” of Khelo India Scheme, the identified talents are given option to join the accredited Khelo India academies and also provided financial assistance of Rs. 6.28 Lakh per annum [including Rs 1.20 Lakh as Out of Pocket Allowance (OPA)] towards training expenses, coaching, competitions exposure, education, equipment support, scientific support etc. The details of KIAs under the Khelo India Scheme, across the country, are available in public domain on the dashboard of the Ministry at <https://dashboard.kheloindia.gov.in/state-wise-khelo-india-centers>.**

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